

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(13) C.P.(IB)-3504(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.02.2020**

NAME OF THE PARTIES: Nanda R Bajaj Sole Proprietor of NRB Trader Traders
V/s
Eurolife Healthcare Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. One last opportunity is granted to the party to try and arrive at settlement in the matter, failing which matter will be heard and decided on merits.
3. List this matter on **27.03.2020** for final hearing.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

21.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**